

B.RAJASEKHAR,
REGISTRAR (I.T-CUM-C.P.C.)
FAC REGISTRAR (VIGILANCE)



AMARAVATI,
DT:04.09.2019.

ROC.NO.160/2019-B.SPL.

SUB: CIVIL JUDGE (SENIOR DIVISION) - Filling up of further 17 vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2019 - Attested copies of five judgments passed by the Officer during the last 6 months period in contested civil and criminal branches if they are dealing with both the branches and if they are dealing with either civil or criminal branch exclusively and submit the same by 09.09.2019 without fail - Called for - Regarding.

- READ: 1. High Court's Notification No.153-B.Spl., dated 08.03.2019.
2. High Court's Proc. Roc.No.160/2019-B.Spl., dated 01.05.2019.
3. High Court's Notification No.482-B.Spl., dated 16.07.2019.
4. High Court's Proc. Roc.No.160/2019-B.Spl., dated 04.09.2019.

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I am to state that the High Court, vide Notification 1st cited above, notified 8 vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2019 and also completed the selection process for filling up of the said 8 vacancies

I am also to state that subsequently, the High Court Notified 17 further vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2019, vide High Court's Notification 3rd cited, in addition to the 8 vacancies notified for the year 2019.

As directed, the eligible officers are directed to submit attested copies of five judgments passed by the Officer during the last 6 months period in contested civil and criminal branches if they are dealing with both the branches and if they are dealing with either civil or criminal branch exclusively. The officers shall have to submit five attested copies of judgments by 09.09.2019 without fail.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested copies of five Judgments in contested Civil and Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present post(s) on deputation, wherein they are not entrusted with judicial work.

The copy of judgments must reach the High Court on or before 09.09.2019 without out fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Sri K.K.V.Buli Krishna, Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District .
2.	Smt. T.Malleswari, Prl. Junior Civil Judge-cum-IX Metropolitan Magistrate, Vijayawada, Krishna District.
3.	Sri Mutta Venkateswara Rao, III Addl. Junior Civil Judge-cum-XIII M.M., Anakapalle, Visakhapatnam District.
4.	Sri N.Sirish, Junior Civil Judge, Jammalamadugu, Kadapa District.
5.	Sri G.Yagna Narayana, Addl. Junior Civil Judge, Narsipatnam, Visakhapatnam District.

6.	Sri N.Ramesh Naidu, Prl. Junior Civil Judge, Kadiri, Ananthapuram District.
7.	Sri N.Sasidhara Reddy, Prl. Junior Civil Judge, Kovur, Nellore District.
8.	Sri N.Vijaya Babu, Prl. Junior Civil Judge, Madanapalle, Chittoor District.
9.	Sri R.Sanyasi Naidu, II Metropolitan Magistrate, for Railways, Visakhapatnam.
10.	Sri T.V.S.S.Prakash, I Addl. Junior Civil Judge, Tenali, Guntur District.
11.	Miss. P.Vijaya, Prl. Junior Civil Judge, Bhimunipatnam-cum-IV Addl. Metropolitan Magistrate, Bhimunipatnam, Visakhapatnam District.
12.	Smt. K.Vani, Prl. Junior Civil Judge, Ongole, Prakasam District.
13.	Sri G.Shiva Prasad Yadav, Prl. Junior Civil Judge, Tirupathi, Chittoor District.
14.	Sri T.Vasudevan, Addl. Junior Civil Judge, Chilakaluripet, Guntur District.
15.	Smt. A.Padma, Prl. Junior Civil Judge, Kurnool.
16.	Smt. D.Naga Venkata Lakshmi, Addl. Junior Civil Judge (Juvenile Court) Ananthapuram.
17.	Smt. S.Hemalatha, Prl. Junior Civil Judge, Kovvur, West Godavari District.
18.	Sri G.Ganga Raju, Junior Civil Judge, Kanigiri, Prakasam District.
19.	Sri Ch.Yugandhar, Judicial Magistrate of First Class, Special Mobile Court, Kakinada, East Godavari District.
20.	Smt. M.V.N. Padmaja, Special Mobile Court for trial of cases under PCR Act-cum-III Addl. Junior Civil Judge, Kurnool.
21.	Smt. K.Madhavi Devi, IV Addl. Junior Civil Judge, Nellore
22.	SMT. A.Sunitha Rani, Prl. Junior Civil Judge, Narsapur, West Godavari District.
23.	Ms. K.Madhavi, I Addl. Junior Civil Judge, Kovvur, West Godavari District.
24.	Ms. A.Sobha Rani, I Addl. Junior Civil Judge, Tirupathi, Chittoor District
25.	Sri M.Babu, Prl. Junior Civil Judge, Kandukur, Prakasam District.
26.	Sri K.Vasudeva Rao, I Addl. Junior Civil Judge, Tadepalligudem, West Godavari District.
27.	Sri K.Prakash Babu, Junior Civil Judge, Kotabommali, Srikakulam District.

28.	Sri Yalamarathi Srinivasa Rao, Junior Civil Judge, Udayagiri, Nellore District.
29.	Smt. S.Arunasri, IV Addl. Junior Civil Judge (Juvenile Court), Guntur.
30.	Sri G.L.V.Prasad, Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.
31.	Sri H.Amara Rangeswara Rao, Junior Civil Judge, Alamukr, East Godavari District.
32.	Sri B.Leela Venkata Seshadri, Prl. Junior Civil Judge, Puttur, Chittoor District.
33.	Sri Marpu Sreedhar, Prl. Junior Civil Judge, Tuni, East Godavari District.
34.	Smt. K.Prathusha Kumari, I Addl. Junior Civil Judge (Juvenile Court), Kadapa.
35.	Ms. S.P.D.Vennela, Prl. Junior Civil Judge, Guntur.
36.	Miss. S.Thangamani, Junior Civil Judge, Gunthakal, Ananthapuram District.
37.	Smt. D.Geetha Rani, VII Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
38.	Smt. B.Radha Rani, V Addl. Junior Civil Judge, Guntur.